

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 150/(MAH)/2017
M.A. No. 271/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

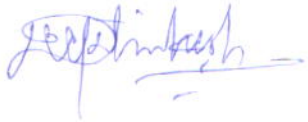
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

NAME OF THE PARTIES: Mr. Manish Majitha & Anr
V/s
India Farmers Pvt.Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Dr. Deepthi Mishra	Adv. for respondents	
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2.	Deeksha Tani	Adv for Petitioner	
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3.	Counsel Mr. Karl Tamboly	i/b Mariani and Co	
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ORDER
MA 271/2017 IN CP 150/NCLT/MB/MAH/2017

At the request of the Learned Representative of the Applicant of MA 271,
matter is adjourned to **23rd August, 2017.**

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 16.08.2017

Sd/-

M.K. SHRAWAT

Member (Judicial)

(No further)